






NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/03/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/7/2016
NAME OF THE PETITIONER(S) : India Infrastructure Fund
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd
UNDER SECTION : 98(1) of Companies Act 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
①	R. Sankaranarayanan Vijaya Prashanthi. S. NP VIJAY KUMAR + ARUL RAJ	Senior Counsel. Counsel for R2 - R4	
②	VM. SHIVAKUMAR	Counsel for Karaikal Port	
③	Shona Malvi Asif Basha	Counsel for Applicant	 
④	Subhang Nair	Counsel for R5, R6 & R7	

ORDER

Shri Asif Basha, counsel for the applicant present. Shri V M Shivakumar, for R1, Shri R Sankaranarayanan, senior counsel for R2 to R4 and Shri Subhang Nair, counsel for R5 to R7 in CA1/2015 are present. Counsel for petitioner sought time for filing rejoinder. Time extended at request. The matter may be posted along with TCP/174/2016. Put up on **04.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)